

Central Administrative Tribunal
Principal Bench

O.A. No. 1444 of 1999

New Delhi, dated this the 18th June, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)

S/Shri

1. P.S. Sareen,
Under Secretary,
Ministry of Defence,
New Delhi.
2. Kalam Singh,
Under Secretary (AFA),
Ministry of Defence (Finance),
New Delhi.
3. Prem Prakash,
Asst. Financial Adviser,
Under Secretary,
Ministry of Defence (Finance),
New Delhi.
4. G.D. Nangal,
Asst. Financial Adviser (Under Secretary),
Ministry of Defence (Finance),
New Delhi.
5. Hukum Chand,
Under Secretary,
Ministry of Defence,
New Delhi.
6. G.S. Virdi,
Under Secretary,
Ministry of Defence,
New Delhi.
7. Ram Dhari,
Under Secretary,
Ministry of Defence,
New Delhi.
8. T.P. Mondal,
Under Secretary,
Ministry of Defence,
New Delhi.
9. Pia Ram,
Under Secretary (AFA),
Ministry of Defence (Finance),
New Delhi. Applicants

(By Advocate: Shri B. Lal)

Versus

Union of India through
the Secretary,
Dept. of Personnel & Training,
New Delhi. Respondent

(B)

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ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

After hearing the case for some time
applicants' counsel Shri Lall prays for permission
to withdraw O.A. Permission is granted and the
O.A. is dismissed as withdrawn.

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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